## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:990 ANSWERED ON:10.07.2009 KISAN CREDIT CARDS Reddy Shri Magunta Srinivasulu;Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of FINANCE be pleased to state:

(a) the criteria laid down by banks for issuing Kisan Credit Cards (KCC) to the farmers;

(b) the number of farmers particularly tribal farmers having Kisan Credit Cards in the country, State-wise including Karnataka;

(c) the details of the benefits available to the said card holders;

(d) whether the credit limit of Kisan Credit Cards was fixed in 1998-99;

(e) whether the Government proposes to increase the existing credit limit of Kisan Credit Card holders;

(f) if so, the details thereof;

(g) whether the Government is aware that banks are creating unnecessary hurdles in providing Kisan Credit Cards to the poor farmers; and

(h) if so, the details of the complaints received and the action taken thereon, State-wise during 2008-09?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a), (d) to (f): As per the Kisan Credit Card (KCC) Scheme, formulated by National Bank for Agriculture and Rural Development (NABARD) in 1998-99, the following criteria is to be adopted for issuing KCC to the eligible farmers in the country:

1. All farmers including oral lessees, tenant farmers, share croppers are eligible.

2. All crop loans are required to be routed through KCC only.

3. The credit limit under KCC is to be fixed based on:

i. Operational land holding of the farmer;

ii. Cropping pattern adopted by the farmer;

iii. Scale of finance approved by District Level Technical Committee for different types of crops, cultivated by the farmers based on agricultural practices adopted in the area;

iv. Term loan requirement of the farmer for agriculture and allied activities including working capital for the same.

The credit limit sanctioned is liable for revision based on the criteria indicated above as and when there is a change in the criteria.

(b) & (c): The Data Reporting System of NABARD does not maintain separate information in respect of tribal farmers. State-wise, agency-wise cumulative figures for KCC, as on 30.04.2009, is annexed.

(g)& (h): The Nationalised Banks have a robust internal grievance redressal mechanism to address all customer complaints including those relating to issue of KCC, disbursal of crop loans,etc. Various instructions have been issued to banks from time to time in this regard.